

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-400-2020

Veena Kakodkar ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. C. Padgaonkar, Advocate for the Petitioner.
Mr. M. Salkar, Government Advocate for Respondent Nos. 1 to 3.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 21st December, 2020

P.C.

Heard Mr. C. Padgaonkar, learned counsel for the
Petitioner.

2. Issue notice to the Respondents, returnable on 6th January,
2021.

3. Mr. M. Salkar, learned Government Advocate waives notice
on behalf of Respondent Nos. 1 to 3.

4. In addition to the usual mode of service, the private service
is permitted. The Petitioner to file affidavit of service.

M. S. SONAK, J

CHIEF JUSTICE

at*